NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. M	ЮHD SHARIEF TARIQ, MEMBER-JUDI	CIAL
APPLICATION NUMBER	: CA/ /2017	
PETITION NUMBER	: CP/31/2017	
NAME OF THE PETITIONER(S)	: THE MADRAS RACE CLUB	
NAME OF THE RESPONDENT(S)	: MUTHUKARUPPAN	
UNDER SECTION	: 97 OF COMPANIES ACT 2013	
S.No. NAME (IN CAPITAL)	DESIGNATION SIG	NATURE
	REPRESENTATION BY WHOM	
P. TAMAHAR AR. RAMANATHA) coul on Applicant	R Rau
Senior Count		
Hr. Shanlear narayan		
Ms. Presti Mohem	Council Jos Respondent	PAZ
Dita Vendeatriwaran	(Respondent	i

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file the synopsis in relation to the time, venue and name for appointing Chairman for the purpose of holding AGM. At request, time is enlarged. Put up on 13.12.2017

MEMBER (JUDICIAL)

ghk